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Title : Need to introduce mediclaim policy for government pensioners and middle class people in Andaman & Nicobar Islands.

SHRI BISHNU PADA RAY (ANDAMAN & NICOBAR ISLANDS): The Central Government Health Scheme in India is meant for extending health care facilities to the Central Government employees, pensioners, Member of Parliaments, ex-Member of Parliament and freedom-fighters etc.

In Andaman & Nicobar Islands, these facilities do not cover Government employees, pensioner and other middle class people.

In Andaman & Nicobar Islands there is no facility for super specialty treatment. A unique scheme of Mediclaim has been introduced in Goa since 1989. Financial assistance to the maximum extent of Rs 1.5 lacs per illness is provided for availing super specialty treatment. The amount of Mediclaim facility is up to Rs. 3.00 lacs in case of open Heart Surgery, Kidney transplant, Nuero Surgery including medicines for post operative care. However, maximum limit for Cancer is up to Rs. 5.00 lacs and Rs. 8.00 lacs for Bone Marrow transplant. This facility has been extended to the resident of Goa whose annual household income is less than Rs. 1.5 lacs per annum.

This Mediclaim scheme may be implemented to the residents who have been staying in Andaman & Nicobar Islands for a minimum period of 15 years. All retired Govt. employees and other middle class people and the household whose income is less than Rs. 2.5 lacs may be covered under this scheme.